

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1149(KB)2020
IA(I.B.C)/641(KB)2024, IVN.P (IBC)/36(KB)2023,
IA(I.B.C)/920(KB)2023, IA(I.B.C)/294(KB)2024,
IA(I.B.C)/863(KB)2023, IA(I.B.C)/1674(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12TH JULY 2024

IN THE MATTER OF	ROSEDALE GARDEN APARTMENT OWNERS ASSOCIATION VS ROSEDALE DEVELOPERS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Ms. Amrita Pandey, Adv.] For the Applicant IA(I.B.C)/920(KB)2023
Mr. Ghanshyam Pandey, Adv.]

Ms. Madhuja Barman, Adv.] For the Applicant IA(I.B.C)/294(KB)2024

Mr. Shaunak Mitra, Adv.] For the CoC
Mr. Patita Paban Bishwal, Adv.]

Mr. Rishav Banerjee, Adv.] for the RP
Ms. Suranjana Chatterjee, Adv.]
Mrs. Madhusmita Senapati, Adv.]

Mr. Tanoy Chakraborty, Adv.] For SRA
Mr. Akash Ghosh, Adv.]
Ms. Nabamita Chakraborty, Adv.]

Mr. Rohit Das, Adv.] For the Respondent Nos. 86, 87,88 in
Ms. K. Rahman, Adv.] IA(I.B.C)/1674(KB)2022
Mr. Rishav Mazumder, Adv.]

Mr. Debosoumya Basak, Adv.] For the R- 13
Ms. Debdutta Saha, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. **IVN.P (IBC)/36(KB)2023**
 - (a) Heard, Ld. Counsel for RP, COC and SRA.
 - (b) Ld. Counsel appearing for the SRA seeks sometime to obtain instruction in the matter.
 - (c) List this matter on **17.07.2024**.

Balraj Joshi
Member (Technical)

Bidisha Banerjee
Member (Judicial)